

SL. No.127

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/16/2021
NAME OF THE COMPANY	Cozy Properties Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	55

ORDER

Learned Counsel for Petitioner, Mr. Naresh Kumar Sangam, appeared in person and submits that the 2nd Respondent has agreed to give consent. Learned Counsel for Respondent 2 appeared.

Hence, the matter is adjourned to 21.12.2022.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)